

tional Credit for Agricultural and Rural Development (CRAFICARD) set up by the Reserve Bank of India (RBI) had recommended the setting up of a national level institution to be called the National Bank for Agriculture and Rural Development (NABARD) for providing credit for the promotion of agriculture, small scale, cottage and village industries, handicrafts and other allied rural economic activities in an integrated manner with pointed focus and forceful direction. The activities of NABARD which was set up in July 1982 are periodically reviewed by a Board of Directors which has also representatives from Government Departments and the RBI. The activities of NABARD are also reviewed half-yearly by the Central Board of Directors of RBI. The amount of refinance provided by NABARD for schematic lending increased from Rs. 802 crores in 1983-84 to Rs. 1192 crores (provisional) in 1985-86. The profits earned by NABARD during the 3 years since inception are indicated below :

1982-83	: Rs. 93.89 crores
1983-84	: Rs. 143.30 crores
1984-85	: Rs. 184.83 crores

The profits earned by NABARD are ploughed into the various funds maintained under the provisions of the NABARD Act, 1981 with a view to augment the resources of NABARD.

Streamlining of working of travel agencies

4043. Dr. P. VALLAL PERUMAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have any proposal to regulate the operations of the travel agencies which help in obtaining passports/visas from the Passport Offices, particularly in Madras, for individuals/parties ; and

(b) if so, whether Government would consider reducing the number of those travel agencies and stop issuing further licences for travel agency business ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) Government has been keeping the matter under constant review. New guidelines were recently issued in September, 1986 for recognition of travel agencies for passport work on an annual basis,

12.00 hrs.

[English]

DR. V. VENKATESH (Kolar) : I want your protection, Sir. My questions have been tampered with and my rights have been encroached.

MR. SPEAKER : Not here, you come and see me.

DR. V. VENKATESH : I have already submitted to you, Sir.

MR. SPEAKER : It is all right, I have already taken care.

(Interruptions).

SHRI M. RAGHUMA REDDY (Nalgonda) : I tabled a question about my constituency, but it has appeared in today's Unstarred list in somebody else's name.

MR. SPEAKER : I will see. I cannot reply here.

SHRI S. JAIPAL REDDY (Mahbubnagar) : Sir, we are not raising any questions during Zero Hour because they are all being struck off the record !

(Interruptions)

12.01 hrs

PAPERS TO BE LAID ON THE TABLE

[English]

Notification under Tea Act 1953

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : I beg to lay on the Table :—

- (1) A copy of Notification No. S.O. 488 (E) Hindi and English versions) published in Gazette of India dated the 13th August, 1986 regarding rate of cess on the variety grade of teas issued under sub-section (1) of section 25 of the Tea Act, 1953.
- (2) A copy of Notification No. S.O. 394 (E) (Hindi and English versions) published in Gazette of India dated the 2nd July, 1986 authorising the Chairman, Tea Board to exercise the powers of the Central Government under the provisions of section 45 of the Tea Act, 1953 in respect of the (i) The Tea Warehouses Licensing Order, 1980 (ii) The Tea (Regulation of Export Licensing) Order, 1984 and (iii) The Tea (Marketing) Control Order, 1984 issued under section 47 of the said Act.
[placed in Library. See No. LT. 3325/86]

Notification under Customs Act, 1962

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B K. GADHVI) : I beg to lay on the Table a copy of the Baggage (Third Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1222 (E) in Gazette of India dated the 25th November, 1986 together with an explanatory memorandum under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-3326/86]

Statement regarding results of the sixteenth valuation of Life Insurance Corporation of India as on 31st March, 1986, Report of Sri Venkateshwara Grameena Bank, Chittor, Sri Saraswati Grameena Bank, Adilabad, Sri Sathavahana Grameena Bank, Karimnagar, Pragjyotish Gaonlia Bank, Nalbari etc. etc. for the year ended the 31st December, 1985

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : Sir, on behalf of

Shri Janardhana Poojary, I beg to lay on the Table :—

- (1) A statement (Hindi and English versions) regarding results of the Sixteenth valuation of the Life Insurance Corporation of India as on 31st March, 1986. [Placed in Library. See No. LT-3327/86]
- (2) A copy each of the following Reports (Hindi and English versions):—
 - (i) Report of the Sri Venkateshwara Grameena Bank, Chittor for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon (Placed in Library. See No. LT-3328/86)
 - (ii) Report of the Sri Saraswati Grameena Bank, Adilabad for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3329/86]
 - (iii) Report of the Sri Sathavahana Grameena Bank, Karimnagar for the year ended the 31st December, 1985 together with the Accounts and the Auditors Report thereon. [Placed in Library. See No. LT-3330/86]
 - (iv) Report of the Pragjyotish Gaonlia Bank, Nalbari for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3331/86]
 - (v) Report of the Lakhimi Gaonlia Bank, Golaghat for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3332/86]
 - (vi) Report of the Vaishali Kshe-

- triyā Gramin Bank, Muzzafarpur for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3333/86]
- (vii) Report of the Monghyr Kshetriya Gramin Bank, Moghyr for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3334/86]
- (viii) Report of the Santhal Parganas Gramin Bank, Dumka for the year ended the 31st December, 1985 together with the accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3335/86]
- (ix) Report of the Singh hum Kshetriya Gramin Bank, Chaibasa for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3336/86]
- (x) Report of the Mithila Kshetriya Gramin Bank, Darbhanga for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3337/86]
- (xi) Report of the Siwan Kshetriya Gramin Bank, Siwan for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3338/86]
- (xii) Report of the Gopalganj Kshetriya Gramin Bank, Gopalganj for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in
- Library. See No. LT-3339/86]
- (xiii) Report of the Bhagalpur-Banka Kshetriya Gramin Bank, Bhagalpur for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3340, 86]
- (xiv) Report of the Begusarai Kshetriya Gramin Bank, Begusarai for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3341/86]
- (xv) Report of the Ellaquai Dehati Bank, Srinagar for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3342/86]
- (xvi) Report of the Kamraz Rural Bank, Sopore for the year, ended the 31st December 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3343, 86]
- (xvii) Report of the Chitradurga Bank, Chitradurga for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3344, 86]
- (xviii) Report of the Kshetriya Gramin Bank, Hoshangabad for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3345/86]
- (xix) Report of the Surguja Kshetriya Gramin Bank, Ambikapur for the year ended the

- 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3346/86]
- (xx) Report of the Raigarh Kshetriya Gramin Bank, Raigarh for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3347/86]
- (xxi) Report of the Aurangabad-Jalna Gramin Bank Aurangabad for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3348/86]
- (xxii) Report of the Nagaland Rural Bank, Kohima for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3349/86]
- (xxiii) Report of the Puri Gramya Bank, Puri for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3350/86]
- (xxiv) Report of the Baitarani Gramya Bank, Baripada for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3351/86]
- (xxv) Report of the Rushikulya Gramya Bank, Berhampur for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3352/86]
- (xxvi) Report of the Gurdaspur-Amritsar Kshetriya Gramin Vikas Bank, for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3353/86]
- (xxvii) Report of the Bikaner-Kshetriya Gramin Bank, Bikaner for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3354/86]
- (xxviii) Report of the Adhiyaman Grama Bank, Dharampuri for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3355/86]
- (xxix) Report of the Tripura Gramin Bank, Agartala for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3356/86]
- (xxx) Report of the Prathma Bank, Moradabad for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3357/86]
- (xxxi) Report of the Gorakpur Kshetriya Gramin Bank, Gorakhpur for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3358/86]
- (xxxii) Report of the Rae Bareli Kshetriya Gramin Bank Rae Bareli for the year ended the 31st December, 1985 together

- with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3359/86]
- (xxxiii) Report of the Bhagirath Gramin Bank, Sitapur for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3360/86]
- (xxxiv) Report of the Sultanpur Kshetriya Gramin Bank, Sultanpur for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 3361/86]
- (xxxv) Report of the Kisan Gramin Bank, Badaun for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3362/86]
- (xxxvi) Report of the Kshetriya Gramin Bank, Mainpuri for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library, See No. LT-3363/86]
- (xxxvii) Report of the Basti Gramin Bank, Basti for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon [Placed in Library. See No. LT-3364/86]
- (xxxviii) Report of the Allahabad Kshetriya Gramin Bank, Allahabad for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3365/86]
- (xxxix) Report of the Pratapgarh Kshetriya Gramin Bank, Pratapgarh for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library, See No. LT-3366/86]
- (xl) Report of the Fatehpur Kshetriya Gramin Bank, Fatehpur for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT 3367/86]
- (xli) Report of the Aligarh Kshetriya Gramin Bank, Aligarh for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3368/86]
- (xlii) Report of the Rani Lakshmi Bai Kshetriya Gramin Bank, Jhansi for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3369/86]
- (xliii) Report of the Vidur Gramin Bank, Bijnor for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3370/86]
- (xliv) Report of the Pithoragarh Kshetriya Gramin Bank, Pithoragarh for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3371/86]
- (xlv) Report of Nainital Almora Kshetriya Gramin Bank, Nainital for the year ended the 31st December, 1985 to-

gether with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3372/86]

(xlvi) Report of the Mizoram Rural Bank, Aizwal for the year ended the 31st December, 1985 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-3373/86]

(xlvii) Report of the Arunachal Pradesh Gramin Bank, Pasighat for the year ended the 31st December, 1985 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-3374/86]

(xlviii) Report of the Junagarh-Amreli Gramin Bank, Junagarh for the year ended the 31st December, 1985 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3375/86]

Review on the working of and Annual Report of Cardamom Trading Corporation Ltd., Bangalore, Trade Development Authority, New Delhi Marine Products Export Development Authority, Cochin, Cardamom Board, Cochin for the year 1985-86

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI P R.
DASMUNSI) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Cardamom Trading Corporation Limited, Bangalore, for the year 1985-86.

(ii) Annual Report of the Cardamom Trading Corporation Limited, Bangalore, for the year 1985-86 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3376/86]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority, New Delhi, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Trade Development Authority, New Delhi, for the year 1985-86. [Placed in Library, See No. LT-3377/86]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1985-86 along with Audited Accounts under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Marine Products Export Development Authority, Cochin for the year 1985-86. [Placed in Library. See No. LT-3378/86]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the year

1985-86 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cardamom Board, Cochin, for the year 1985-86. [Placed in Library. See No. LT-3379/86]

Annual Report of and Review on the working of Rayon Textiles Export Promotion Council, Bombay for 1985-86

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA DIKSHIT):
I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Rayon Textile Export Promotion Council, Bombay, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1985-86. [Placed in Library. See No. LT-3380/86]

12.03 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Action taken Statements

SHRI E. AYYAPU REDDY (Kurnool): Sir, I beg to lay on the Table English and Hindi versions of the following statements :

- (1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter

V of Eighty-First Report (Seventh Lok Sabha) on National Council of Educational Research and Training.

- (2) Statement showing action taken by Government on the recommendations contained in Chapter I of 190th Report (Seventh Lok Sabha) on Establishment of Production facilities for an Ammunition.
- (3) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Eleventh Report (Eighth Lok Sabha) on Council of Scientific and Industrial Research—Engineering Science Group.

PUBLIC ACCOUNTS COMMITTEE

[English]

Sixtieth and Sixty-fifth Reports

SHRI E. AYYAPU REDDY (Kurnool) :
Sir, I beg to present Hindi and English versions of the following Reports :

- (1) Sixtieth Report of the Public Accounts Committee (Eighth Lok Sabha) on action taken by Government on their recommendations contained in 211th Report (Seventh Lok Sabha) on Acquisition of Immovable Properties.
- (2) Sixty-fifth Report of the Public Accounts Committee (Eighth Lok Sabha) on Paragraph 1.27 of the Report of the Comptroller and Auditor General of India for the year 1983-84—Union Government (Civil)—Revenue Receipts Vol. I—Indirect Taxes, relating to Customs Receipts—Incorrect grant of exemption—Default under the Duty Exemption Entitlement Scheme.